

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 26th February, 2015
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
AFTER NOTICE				
1.	Original Application No.13/2015 & M.A.No.32/2015.	Dr. Amarjit Singh Nalwa & Ors. Vs. The State of NCT of Delhi & Ors.	Mr. Rahul Choudhary, Adv. For the Applicant.	
FOR COMPLETION OF PLEADINGS				
2.	Original Application No. 519/2014.	Abhishek Garg Vs. The Chief Secretary, Govt. of U.P. & Ors.	Mr. Abhishek Garg, Applicant in Person. Ms. Savitri Pandey, Adv. For R-1. Mr. Rachit Mittal, Adv. For R-2.	
3.	Original Application No. 198/2014.	Janhit Sewa Society Vs. State of U.P. & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant. Ms. Savitri Pandey, Adv. For R-1, 2, 4, 5, 6. Mr. Sudhir Kundu, Adv. For R-3.	
FOR HEARING				
4.	Original Application No.3/2014.	Srinagar Bandh Aapda Sangharsh Samiti & Anr. Vs. Alaknanda Hydropower Co. Ltd. & Ors.	Mr. Rahul Choudhary & Ms. Preeta Dhar Adv. for the Applicant. Mr. M.L. Lahoty, Adv., for R-1. Mr. Vivek Chib, Adv. for R-2. Dr. Abhishek Atrey, Adv. for R-3. Mr. Bharat Jhunjunwala, for Intervener.	
5.	Original Application No. 181/2013.	Omesh Saigal Vs. Govt. Of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant. Mr. Narender.P. Singh, Adv. For R-2. Mr. Daleep Kumar Mishra, Adv. for R-3. Mr. D. Rajeshwar Rao Adv. For R-1&4. Mr. Balendu Shekhar, Adv. for R-5. Mr. Rajiv Bansal Adv. for R-6.	
6.	Original Application No. 142/2014.	Mr. Rajeev Suri Vs. Ministry of Urban Development & Ors.	Mr. Rajiv Suri, Applicant in Person. Mr. A.K.Prasad & B.V. Niren, CGSC For R-1, 3 & 5. Mr. J.P. Singh, Sr. Adv., Mr. Manoj K. Das, Mr. N. Madan, Advs. For R-2. Ms. Sakshi Popli, Adv.For R-4. Mr. Ardhendumauli Kumar Prasad, Adv. For R-5.	

7.	Original Application No.453/2013 & M.A. No.1114/2013 & M.A.No.1115/2013.	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Rahul Choudhary, Ms. Pallavi Talware, & Mr. Ritwick Dutta, Advs. For the Applicant. Mr. Ankur Khandelwal, Adv. For R-1. Mr. B.V.Niren Adv. For R-2 & 5. Mr. Vivek Chib and Mr. Asif Ahmed, Advs. For R-3. Mr. Kumar Anurag Singh, Adv. for R-4.
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HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER

HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER

HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER

HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR COMPLETION OF PLEADINGS				
1.	Original Application No.183/2014. (PH)	Toxics Link Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. S.L. Gundli Sr. Law Officer, CPCB For R-2. Mr Ardhendumauli Kumar Prasad, Adv. For R-3. Mr. Dhananjaj Baijal, Adv. For R-4. Mr. Anil Shrivastav, Sanyam Saxena & Shuvodeep Roy, Advs. For R-5&6. Mr. K.V. Jagdishvaran, Adv. For R-7. Mr. Rudreshwar Singh and Mr. Gopal Jha, Advs. For R-8. Ms. Yogmaya Agnihotri, Adv. For R-9. Mr. Shubham Bhalla, Adv. For R-10. Mr. Alok Kumar, Adv. For R-11. Mr. Balendu Sakhar, Adv. For R-12. Mr. Pradeep ,Adv. Mr. Daleep Kr. Dhayani, Advs .For R-13. Mr. Narender Hooda, Sr. Adv. For R-14. Mr. D.K.Thakur, Adv. For R-15. Mr. Arif Sikander Mir, Adv. For R-16. Mr. Jayesh Gaurav, Adv. For R-17. Mr. Devraj Ashok, Adv. For R-18. Mr. Jogy Scaria, Adv. For R-19. Mr. Rajul Shrivastava, & Dr. P.K. Shrivastava, Advs. For R-20. Mr. Tayenjam Momo Singh, Adv. For R-21. Mr. Pragyana Sharma, Adv. For R-22. Mr. K.V. Garish Chaudhary, Adv. For R-23. Mr. A.K. Panda, Adv. For R-24. Mr. Abhimanyu Garg, Adv. For	

			<p>R-25. Mr. Anup Singh, Adv. For R-26. Mr. Rajeev Roy, for Mr. M-Yogesh, Adv. For R-28. Ms. Ritu Raj Biswas, Adv. For R-29. Mr. Mukesh Verma, Adv. For R-30. Mr. Pradeep Misra, Adv. For R-31. Mr. Amit Agarwal, Adv. R-32. Mr. Suryanaran Singh, Adv. For R-45. Ms. Savitri Pandey, Adv. For R-61. Mr. K.V. Jagdishvaran, Adv. For APCC Andaman & Nicobar Islands. Mr. Rudreshwar Singh, Adv. For Bihar SPCB. Mr. Vineet Malik, Adv. for State of Haryana. Mr. Gopal Jha, Adv. for State fo Bihar. Mr. B.V. Niren and Mr. A. Kumar Prasad, Adv. for DGFT Mr. Jogy Scaria, Adv. for Kerala SPCB Mr. Bikas Kar Gupta, Adv. for State of WB Mr. Devraj Ashok, Adv. for Karnataka SPCB Mr. Pragyam Sharma and Heshu, Advs. for State and Board Govt. of Mizoram Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. M. Yogesh Kanna and Ms. J. Janani, Advs. for State of Tamil Nadu Mr. Amit Agarwal, Adv. For WBPCB. Mr. Anil Shrivastav, Adv. For State of Arunachal Pradesh. Mr. Rajul Shrivastav, Adv. For MPPCB. Rituraj Bisnoi and Mr. Gopal Singh, Advs. for Tripura PCB Mr. Digvijay, Adv. for SDMC Mr. Atmaram N.S. Nandkaran, Mr. D.L. Ande, Bansuri, Mr. Nikhil D Pai, Ms. Neha U. Kholkar and Pernam Bhandari, Advs. for State of Goa</p>	
2.	Original Application No. 60/2014 & M.A No. 125/2014 & M.A No. 641/2014. (PH)	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness (SPCHETNA) Vs. Union of India & Ors.	<p>Mr. M.L. Lohoty, Sr. Adv. along with Mr. Rahul Dhawan, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1. Mr. Dhruv Tamta, Adv. for R - 2 Mr. Ravi Gupta, Sr. Adv. along with Mr. Ravi Gupta, Sr. Adv., with Mr. Pawanjit S. Bindra, Adv. & Ms. Iti Sharma, Adv. for R – 3 Ms. Puja Kalra, Adv. for R – 4 Mr. N.P. Singh, Adv. for R – 5 Ms. Puja Kalra, Adv. For SDMC.</p>	

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